

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2024/ 550

Date: 04/12/24

Pursuant to order No. Estt/HC/2024/471 dated 17.10.2024, Shri Adarsh Pastor (Merit No. 11) has sought extension of three months for joining his duties on the post of Library Restorer. After having considered his request, his joining time is hereby extended for three months from the date of offer of appointment. His appointment order shall stand canceled automatically, if Shri Adarsh Pastor does not join within stipulated period.

By Order,

*[Signature]*  
3/12  
**REGISTRAR (ADMN.)**

No:I/A(iii)(a)(1)52/2024/ 2672

Date: 04/12/24

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri Adarsh Pastor S/o Shri Ramashankar R/o Village and Post- Madiya Khas, Tehsil- Prithvipur, Niwari, Madhya Pradesh - 472338.
6. Personal file.

*[Signature]*  
3/12  
**REGISTRAR (ADMN.)**